

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 10

C.P. (IB)/708(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.05.2024**

NAME OF THE PARTIES : **Anusuya International Pvt. Ltd.**

For Applicant : CS Nitish Bangera

Section 10 of IBC

ORDER

1. This is a transferred matter from Court V.
2. Counsel for the Applicant requests for time for filing fresh Consent Form of new IP. Allowed. **List on 06.06.2024 for Consent Form/Valid AFA of new IP.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)